

Statement of Immovable Property for the year-2013 (as on 01.01.2014)

Service: Indian Corporate Law Service

Name of officer (in full):- P. K. Malhotra

Designation:- Secretary (CLB)

Ministry of Corporate Affairs

Date of Birth:- 11.03.1956

Present Pay: Basic Rs. 43,210/-

GP: Rs. 8700/-

1.	2.	3.	4.	5.	6.	7.
Name of district division, Taluk and village in which property is situated	Name and details of property-housing, lands and other buildings.	Cost of construction/ acquisition including land in case of house and year when purchased.	*Present Value	If not in own name state in whose name held and his/her relationship to the Government Servant	How acquired-whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	Annual Income from the property
Delhi-91.	Company Law Co-operative Group Housing Society, (Maitri Apartment) Flat No.36 (85.88 sq.m), Mayur Vihar Phase-I, Delhi-91.	Rs. 2.25 Lakhs. (2 lakhs 25 thousand only) Purchased by Membership acquired in 1981. Allotment made in 1989.	Rs. 75 Lacs.	Own name.	By purchase from Company Law Co-operative Housing Society.	Nil.
New Delhi -15	18/22-22A, Moti Nagar (Double Storey).	Property substituted vide lease dated 13.09.2012 by Land and Development Office. Inherited Property. Allotted by Land and Development Office to Shri Manohar Lal Malhotra (Father) vide lease executed on 31.07.1964 in view of the Hindustan-Pakistan partition claim.	Rs. 50 Lacs.	Lease in favour of Shri Vipal Malhotra (Elder Brother) and P.K. Malhotra (Myself).	Inherited Property. Lessor Land and Development Office, Ministry of Urban Development.	Nil.

28/1/14

P.S.

Signature.....*Malhotra*

Date.....28-1-2014

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CLB Secretariat 208
28/1/14
दिनांक/ Date: 28/1/14